

MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA

UNSTARRED QUESTION NO. 2070

TO BE ANSWERED ON THE 21st DECEMBER 2018/AGRAHAYANA 30, 1940 (SAKA)

INCOME AND ASSETS OF BANK EMPLOYEES

2070. SHRI GANESH SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) whether any assessment of income and assets of the bank employees is likely to be carried out to assess the parity between their income and assets as per Office Memorandum (OM) of 1993 and if so, the details thereof;
- (b) whether the Government is considering each matter on case to case basis and if so, the details thereof; and
- (c) the reasons for the Government not to accept it when the banks has issued appointment and promotion letters while determining parity in this regard?

ANSWER

**Minister of State in the Ministry of Finance
(SHRI SHIV PRATAP SHUKLA)**

(a) to (c): No, Madam. However, the Government of India, Department of Personnel & Training (DoP&T) vide O.M. No.36012/22/93-Estt.(SCT) dated 08.9.1993, inter-alia, provided that son(s) and daughter(s) of persons having gross annual income of Rs.1 lakh or above for a period of three consecutive years fall under the creamy layer and would not be entitled to get the benefit of reservation available to Other Backward Classes (OBCs). Further, vide DoP&T's O.M. No.36033/1/2013-Estt.(Res.) dated 13.9.2017, the income limit for determination of creamy layer amongst the OBCs have been raised to Rs.8 lakhs w.e.f. 01st September, 2017 and the same has been informed to all Public Sector Banks (PSBs)/Public Financial Institutions(PFIs)/Public Sector Insurance Companies (PSICs) etc.

The Government has approved principles for determining the equivalence in respect of PSBs/PFIs/PSICs, as conveyed vide DoP&T's O.M. No.41034/5/2014-Estt.(Res.) Vol.IV-Part dated 06.10.2017, which inter-alia, provide as follows:

- (a) Junior Management Scale-I of PSBs/PFIs/PSICs will be treated as equivalent to Group A in the Government of India and
- (b) Clerks and Peons in PSBs/PFIs/PSICs will be treated as equivalent to Group C in the Government of India.
